

Serial No. of Order	Date of Order	Order with Signature
7	19.3.89	Put up this case on 10.4.89 for hearing along with O.A.413/88. Ranu Vice-Chairman M. Mohanty
8	10.4.89	As agreed by the Searched Counsel both sides this Case is adjourned to 10.4.89 for hearing with O.A. 413/88 Ranu Vice-Chairman M. Mohanty (G)
9	11.4.89	<u>M.A.19 of 1989.</u> The matter is dropped. Ranu Vice-Chairman M. Mohanty (J)
10	11.4.89	<u>O.A.418 of 1988</u> Mr. S.K. Mohanty has filed a memo stating that he does not want to proceed with O.A.418 of 1989 and the applicant be permitted to withdraw the application. The applicant is permitted to withdraw the application. Ranu Vice-Chairman M. Mohanty (J)